

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 113 of 2020 in CP(IB) 23 of 2017

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2020

Name of the Company:

New Tech Fitting Pvt Ltd
V/s
Rajkot Nagarik Sahakari Bank Ltd

Section:

10/60 of IBC, 2016

ORDER

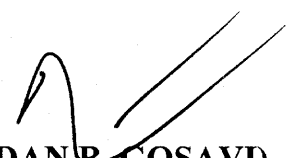
Learned Counsel Mr. Rajesh Bohra appeared for Personal Guarantor.

Learned Counsel Ms. Noopur K Dalal appeared on behalf of Learned Counsel

Mr. Raju Kothari.

Matter stands adjourned to 13.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 2nd day of November, 2020